

## The Gazette



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## PART I—Section 2

Notifications regarding Appointments, Promotions, Leave, etc., of Government Officers issued by the Ministries of the Government of India (other than the Ministry of Defence) and by the Supreme Court

## CABINET SECRETARIAT

(Estt. Section)

*New Delhi, the 27th January 1959*

No. 3/1/59-Estt.—The President is pleased to appoint Shri V. S. Puri, a temporary Senior Investigator in the Central Statistical Organisation as a Research Officer in that Organisation in an officiating capacity with effect from the forenoon of the 19th January, 1959 until further orders *vice* Shri K. N. G. K. Sastri proceeded on leave.

*New Delhi, the 29th January 1959*

No. 3/10/55-Estt.—Shri M. B. Deshmukh, formerly officiating Research Officer in the Central Statistical Organisation, New Delhi, has been granted extension of leave as under in continuation of the special leave (ex-India) granted in this Secretariat Notification No. 3/10/55-Estt. dated the 4th October, 1956.

- (i) Special leave (ex-India) from 18th August, 1957 to 12th June, 1958 (both days inclusive).
- (ii) Earned leave for 8 days from 13th June, 1958 to 20th June, 1958 (both days inclusive).

2. On return from leave Shri Deshmukh has been appointed to a non-gazetted post in the Central Statistical Organisation with effect from the forenoon of 21st June, 1958.

RAJA RAM, Under Secy.

(Estt. Section)

*New Delhi, the 28th January 1959*

No. 43/28/57-Estt.—Shri S. P. Sinha, I.A.S., (Retired), officiating Chief Director, National Sample Survey, Cabinet Secretariat, New Delhi, was granted earned leave for 15 days from the 5th January, 1959 to the 19th January, 1959 (both days inclusive), with permission to prefix Sunday the 4th January, 1959 to the leave.

2. On return from leave Shri Sinha resumed charge of his duties as Chief Director, National Sample Survey, with effect from the forenoon of the 20th January, 1959.

*New Delhi, the 29th January 1959*

No. 43/62/58-Estt.—The Secretary to the Cabinet hereby appoints Shri V. S. Bhat, an officiating Statistical Investigator in the Directorate of National Sample Survey, as Superintendent, National Sample Survey, Bombay (Central) Block, Poona, in an officiating capacity with effect from the afternoon of the 5th January, 1959, until further orders.

S. K. BOSE, Dy. Secy.

## PRIME MINISTER'S SECRETARIAT, INDIA

*New Delhi, the 28th January 1959*

No. F.21/1104/58-PMA.—On transfer to the Ministry of Works, Housing & Supply, Shri Vidya Sagar, a permanent Grade IV officer of the Central Secretariat Service and officiating in Grade III of the Service, relinquished charge of the post of Section Officer in the Prime Minister's Secretariat on the afternoon of the 19th January, 1959.

*New Delhi, the 31st January 1959*

No. F.21/439/49-PMA.—Shri D. D. Sharma, a permanent Grade IV officer of the Central Secretariat Service, officiating in Grade III of the service and working as Section Officer in the Prime Minister's Secretariat, was granted commuted leave, on medical grounds, for 16 days with effect from the 26th December 1958, with permission to prefix the holiday on the 25th December, 1958 and to suffix Sunday the 11th January, 1959.

2. On return from leave, Shri D. D. Sharma resumed charge of the post of Section Officer in the Prime Minister's Secretariat with effect from the forenoon of the 12th January, 1959.

M. L. BAZAZ, Private Secy.

*New Delhi, the 31st January 1959*

No. F.61/43/59-PMA.—The President is pleased to permit Shri M. O. Mathai, Special Assistant to the Prime Minister to resign from service with effect from the 31st January, 1959 (afternoon).

2. Shri Mathai has been granted terminal earned leave for 60 days with effect from the 31st January, 1959 (afternoon) and his service under Government will stand terminated on the expiry of this leave.

K. RAM, Principal Private Secy.

## LOK SABHA SECRETARIAT

*New Delhi, the 30th January 1959*

No. PF.181(5)-AN.—Shri M. C. Joshi, a permanent Superintendent, was granted extension of leave on medical certificate for one month with effect from the 10th November to 9th December, 1958 in continuation of the leave granted to him *vide* this Secretariat Notification of even number dated the 25th November, 1958.

CHAND NARAIN, Under Secy.

*New Delhi, the 31st January 1959*

No. PF-66(5)-AN.—Shri V. Narasimhan, permanent Deputy Secretary was granted leave on average pay for 24 days from the 5th to 28th January, 1959 with permission to prefix Sunday the 4th January, 1959 to his leave.

2. On return from leave Shri Narasimhan resumed charge of his duties with effect from the 29th January, 1959 (forenoon).

N. N. MALLYA, Dy. Secy.

## PLANNING COMMISSION

*New Delhi, the 28th January 1959*

No. ADML/6(109)/1.—Shri R. Venkateswaran, I.F.S., Deputy Secretary, Planning Commission has been granted 34 days earned leave with effect from the 5th January, 1959 with permission to prefix Sunday the 4th January, 1959 and suffix Sunday the 8th February, 1959 to his leave.

New Delhi, the 29th January 1959

No. ADM.I/6(110)/58.—The President is pleased to appoint Shri M. K. Manalar, a permanent Grade III Officer of the Central Secretariat Stenographers' Service and officiating in Grade II of the Service, as Personal Assistant to Minister (Planning), Planning Commission in a temporary capacity from 14th October, 1958 (forenoon) to 6th December, 1958 (afternoon).

New Delhi, the 30th January 1959

No. ADM.I/4(27)/58.—The President is pleased to appoint Dr. D. K. Malhotra, a permanent Grade I Officer (Selection Grade) of the Central Secretariat Service and Deputy Secretary, Planning Commission, as Member-Secretary, Research Programmes Committee, Planning Commission, in a temporary capacity with effect from the 2nd January, 1959 (forenoon) and until further orders.

No. ADM.I/19(2)/58.—The President is pleased to appoint Dr. D. N. Saxena as Assistant Chief of Division in the Planning Commission, in a substantive capacity, with effect from the 1st January, 1956.

No. ADM.I/19(2)/58.—The President is pleased to appoint Mrs. P. P. Naidu as Assistant Chief of Division in the Planning Commission, in a substantive capacity, with effect from the 1st January, 1956.

R. P. SACHDEV, Under Secy.

New Delhi, the 30th January 1959

No. ADM.I/6(4)-4/58.—The President is pleased to appoint Shri Ameer Raza, I.A.S., Deputy Secretary, Ministry of Food and Agriculture and Chief of Division in the Planning Commission, as Joint Secretary, Planning Commission, in a temporary capacity, with effect from the 30th January, 1959 (forenoon) and until further orders.

No. ADM.I/18(2)/58.—The undermentioned officers have been declared Quasi-permanent in the post of Research Officer in the Planning Commission with effect from 1st July, 1953.

1. Shri Baldev Dutta.
2. Shri S. N. Gupta.
3. Shri S. E. Joseph.
4. Shri R. S. Nakra.
5. Shri V. J. Singh.

J. M. KITCHLU, Dy. Secy.

(Programme Evaluation Organisation)

New Delhi, the 3rd February 1959

No. PEO(A)/1(25)/58.—Shri K. Jayachandran, Project Evaluation Officer, Programme Evaluation Organisation (Planning Commission), Erode relinquished charge of his post at Erode on the 15th January, 1959 (A.N.) and assumed charge of the post of the Regional Evaluation Officer, Southern Zone, Madras at Madras in the same Organisation on the 16th January, 1959 (F.N.).

No. PEO(A)/1(18)/58.—Shri N. L. Arora, Project Evaluation Officer, Programme Evaluation Organisation (Planning Commission) relinquished charge of his post with effect from the afternoon of the 9th January, 1959 and assumed charge of the post of Senior Research Officer in the same organisation with effect from the same afternoon.

G. C. JERATH, Under Secy.

MINISTRY OF COMMUNITY DEVELOPMENT AND COOPERATION

(Department of Community Development)

New Delhi, the 27th January 1959

No. P-389/56-Admn.I.—Shri Bhima Rao, a permanent Officer of Grade III of the Central Secretariat Stenographers' Service and officiating as 1st Personal Assistant to the Minister for Community Development and Cooperation, relinquished charge of the post of 1st P.A. to Minister for Community Development and Cooperation, on the afternoon of the 12th January, 1959, and reverted to his substantive post from the same date.

New Delhi, the 28th January 1959

No. F.2(2)/57-Admn.I.—The President is pleased to appoint Shri A. Prakash, I.A.S., Deputy Secretary to the Government of India in the Department of Community Development,

Ministry of Community Development and Co-operation to hold the additional charge of the post of Vice-Principal, Central Institute of Study and Research in Community Development, Mussoorie for three months from the forenoon of the 1st October, 1958 till the 31st December, 1958, inclusive.

ABID HUSSAIN, Dy. Secy.

MINISTRY OF LAW

(Legislative Department)

New Delhi, the 29th January 1959

No. F.12(29)/58-Adm.I.—The President is pleased to appoint Shri N. Swaminathan, as Officer of Grade III of the Central Legal Service and Deputy Draftsman to the Government of India in the Ministry of Law, Legislative Department, as Additional Draftsman to the Government of India in that Department in an officiating capacity, with effect from the 2nd January, 1959 and until further orders.

No. F.12(29)/58-Adm.I(1).—The President is pleased to appoint Shri S. K. Hiranandani, an officer of Grade II of the Central Legal Service and Additional Draftsman to the Government of India, in the Ministry of Law, Legislative Department, as Joint Secretary and Draftsman to the Government of India in that Department, in an officiating capacity, with effect from the forenoon of the 9th December, 1958, and until further orders.

(Department of Legal Affairs)

New Delhi, the 29th January 1959

No. F.11(41)/58-Adm.I.—On return from leave Shri S. S. Kai resumed charge of the office of the Assistant Legal Adviser to the Government of India, Ministry of Law, Department of Legal Affairs, on the forenoon of the 27th January, 1959.

New Delhi, the 30th January 1959

No. F.11(47)/58-Adm.I.—Shri V. V. Sastri, Assistant Legal Adviser, Ministry of Law, Department of Legal Affairs, is granted terminal leave for 108 days from the 5th January, 1959 to the 22nd April, 1959 with permission to prefix Sunday, the 4th January, 1959 to his leave.

New Delhi, the 31st January 1959

No. F.11(40)/58-Adm.I.—Shri L. V. A. Dikshitulu, Junior Law Officer, Law Commission, Ministry of Law, Legislative Department, was granted an extension of earned leave for 20 days from the 14th December, 1958 to the 2nd January, 1959.

SURJEET SINGH MAMAK, Under Secy.

MINISTRY OF HOME AFFAIRS

New Delhi, the 28th January 1959

No. F.10/4/59-Ad.I.—The President is pleased to appoint Smt. E. Herd, a permanent Grade I Officer of the C.S.S. and Under Secretary in the Ministry of Home Affairs to officiate as Deputy Secretary to the Government of India in the Ministry of Home Affairs for a period not exceeding sixty days with effect from 8th December, 1958.

P. PRABHAKAR RAO, Dy. Secy.

New Delhi, the 29th January 1959

No. 10/1/59-Jud.I.—In exercise of the power conferred by Clause (1) of Article 217 of the Constitution, the President is pleased to appoint Shri Justice Kesavan Sankaran, Judge of the Kerala High Court, to be the Chief Justice of that High Court, with effect from the 31st January, 1959.

New Delhi, the 2nd February 1959

No. 13/3/58-Jud.I(i).—In exercise of the powers conferred by clause (1) of Article 217 of the Constitution, the President is pleased to appoint Shri Justice Chandreshwar Prasad Sinha, Judge of the Patna High Court, to be the Chief Justice of the Assam High Court, with effect from the date he assumes charge of his office.

No. 13/3/58-Jud.I(ii).—In exercise of the powers conferred by clause (1) of article 222 of the Constitution, the President, after consultation with the Chief Justice of India, is pleased to transfer Shri Justice Sarjoo Prasad, Chief Justice of the High Court of Assam, as the Chief Justice of the High Court of Rajasthan.

M. GOPAL MENON, Joint Secy.

New Delhi, the 29th January 1959

**No. 24/12/58-AIS(II).**—In exercise of the powers conferred by sub-rule (2) of rule 5 of the Indian Police Service (Cadre) Rules, 1954, and, after consultation with the Governments of Assam and Punjab, the Central Government hereby transfer Shri B. S. Dhaliwal I.P.S., borne on the Indian Police Service Cadre of Assam to the said Cadre of the State of Punjab with immediate effect.

New Delhi, the 30th January 1959

**No. 14/17/58-AIS(III).**—The President is pleased to confirm the following State Services officers appointed to the Indian Administrative Service on probation under the Special Recruitment Scheme and allotted to the State of West Bengal with effect from the dates shown against their names:—

1. Shri P. Banerji—15th May, 1958.
2. Shri Phanindra Mohan Datta—2nd September, 1958.
3. Shri Krishna Govinda Basu—2nd September, 1958.
4. Shri Ram Prosad Ganguli—2nd September, 1958.
5. Shri Sukumar Sen Gupta—2nd September, 1958.
6. Shri Dwijottam Chatterjee—2nd September, 1958.

**No. 10/8/58-AIS(I).**—The President is pleased to appoint Shri Madan Lal Kashyap, a Rajasthan State Police Service Officer to the Indian Police Service against the promotion quota of the Indian Police Service Cadre of Rajasthan with effect from the 18th June, 1958.

New Delhi, the 2nd February 1959

**No. 14/35/58-AIS(III).**—The President is pleased to confirm the following State Services officers, appointed to the Indian Administrative Service on probation under the Special Recruitment Scheme and allotted to the States shown against their names, with effect from the 2nd September, 1958:—

1. Shri Keshav Puri—Rajasthan.
2. Shri Saiyid Muhammad Ibrahīm—Uttar Pradesh.
3. Shri Krishna Chandra Joshi—Uttar Pradesh.
4. Shri Bhagwan Swarup—Uttar Pradesh.
5. Shri Pooran Chandra Pandey—Uttar Pradesh.
6. Shri Guy Sherring David—Uttar Pradesh.
7. Shri Saiyid Masudul Hasan—Uttar Pradesh.
8. Shri Dashrath Singh—Uttar Pradesh.
9. Shri Satya Prakash Bhatnagar—Uttar Pradesh.
10. Shri Athar Husain—Uttar Pradesh.
11. Shri Nityanand Prasad Bhatnagar—Uttar Pradesh.
12. Shri Gyan Swarup Gupta—Uttar Pradesh.

S. NARAYANSWAMY, Dy. Secy.

New Delhi, the 30th January 1959

**No. 6/43/58-Police-J(A).**—Shri C. G. Dixit Assistant Technical Maintenance Officer, Directorate of Co-ordination (Police Wireless) relinquished charge of his post at New Delhi, on the afternoon of the 29th October, 1958, and assumed charge of the post of Assistant Technical Maintenance Officer at the Inter-State Police Wireless Station, Port Blair, on the forenoon of the 11th November, 1958.

2. This Ministry's notification No. 6/43/58-Police-I(A), dated the 2nd December, 1958, is hereby cancelled.

G. D. GUPTA, Under Secy.

New Delhi, the 30th January 1959

**No. 23/2/59-SR(R).**—Shri Lalji Sahai Srivastava, Upper Division Assistant in the High Court of Judicature at Allahabad, has been appointed as Private Secretary to the Commissioner for Linguistic Minorities with effect from the forenoon of 10th January, 1959, in the scale of Rs. 300—20—400, until further orders.

P. N. KAUL, Under Secy.

New Delhi, the 31st January 1959

**No. 28(41)/57-RHA.**—Smt. S. Krishna Honorary Deputy Director in the Social Welfare & Rehabilitation Directorate was granted earned leave for 15 days with effect from the F.N. of 22nd December, 1958 to 5th January, 1959, A.N. with permission to prefix Sunday the 21st December, 1958. On return from leave Smt. S. Krishna resumed charge of her duties with effect from 6th January, 1959 (F.N.).

J. S. TYAGI, Under Secy.

New Delhi, the 31st January 1959

**No. F.7/7/59-P.II.**—On transfer from the 4th Battalion, Central Reserve Police, Bharatpur, Shri R. T. Nagrani, I.P.S. took over charge of the office of Assistant Commandant (Second-in-Command), 6th Battalion, Central Reserve Police, Nccmch with effect from the forenoon of the 23rd December, 1958.

New Delhi, the 2nd February 1959

**No. 4/7/59-P.III.**—Consequent on his reversion to the Madras Cadre of the Indian Police Service, Shri P. S. Kuppuswamy I.P.S., relinquished charge of the post of Central Intelligence Officer, Madras, on the forenoon of the 1st December, 1958.

2. Shri L. R. Adige, I.P.S., relinquished charge of the post of Joint Assistant Director in the Subsidiary Intelligence Bureau, Madras, on the forenoon of the 1st December, 1958 and assumed charge of the post of Central Intelligence Officer, Madras, on the forenoon of the 1st December, 1958.

**No. 4/8/59-P.III.**—The President is pleased to appoint Sqn. Ldr. S. L. Pande as an Officer on Special Duty at the headquarters of the Intelligence Bureau at New Delhi with effect from the 6th January, 1959.

S. BANERJEE, Dy. Secy.

New Delhi, the 2nd February 1959

**No. 4/7/59-CS(A).**—The President hereby accepts the resignation from service with effect from the 14th January, 1959, of Shri Dinesh Chandra Goel, a probationer in Grade III of the Central Secretariat Service recruited on the results of the Combined Competitive Examination held in 1957.

MOHINDAR SINGH, Under Secy.

New Delhi, the 2nd February 1959

**No. F.10/4/59-Ad.I.**—Shri B. N. Maheshwari, I.A.S., Deputy Secretary to the Government of India in the Ministry of Home Affairs, relinquished charge of his office in the Ministry with effect from the afternoon of January 27, 1959.

E. HERD, Dy. Secy.

(Office of the Establishment Officer)

New Delhi, the 28th January 1959

**No. F.6(47)EO/58.**—The President is pleased to appoint Shri N. C. Kapur, a permanent Grade II Officer of the Central Secretariat Service (Ministry of Home Affairs), to officiate in Grade I of the Service, with effect from the afternoon of the 18th October, 1958, upto the 15th January, 1959.

**No. 6(30)-E.O./58.**—The President is pleased to permit Shri B. D. Tewari, a permanent officer of the Selection Grade of the Central Secretariat Service and working as Joint Secretary, Northern Zonal Council, to retire from Service with effect from the 26th August, 1958.

2. The Ministry of Home Affairs Notification No. 6(30)-E.O./58, dated the 26th July, 1958, is hereby cancelled.

**No. F.1/6/58-E.O.IV.**—The President is pleased to appoint Shri K. N. Doraiswamy (D/29), a Grade II Officer of the Central Secretariat Stenographers' Service at present working in the Ministry of Commerce & Industry (Department of Company Law Administration) to officiate in Grade I of the service with effect from the 19th January, 1959 until further orders.

**No. F.18(76)-E.O./58.**—The President is pleased to appoint the following permanent Grade I officers of the Central Secretariat Service, to officiate in the Selection Grade of the Service, for a further period of one month with effect from the 1st January, 1959:—

1. Shri B. G. Idnani.
2. Shri S. A. R. Chari.
3. Shri B. B. Lal.
4. Shri N. C. Jain.

**No. F.18(57)-E.O./58.**—The President is pleased to appoint Shri C. P. Sen, a permanent officer of Grade II of the Central Secretariat Service, to officiate in Grade I of the Service in the Ministry of Finance (Department of Expenditure), for a further period from the 1st January, 1959, to the 10th January, 1959.

**No. F.24(1)-E.O./59.**—The President is pleased to appoint Shri Kailash Chandra, a permanent Grade I officer of the Central Secretariat Service, to officiate in the Selection Grade of the Service, for a period not exceeding three months with effect from the 31st December, 1958 (A.N.).

New Delhi, the 29th January 1959

No. 11(9)-E.O.II/57.—The President is pleased to confirm the following permanent Grade IV Officers of the Central Secretariat Service in Grade III of the Service with effect from the dates specified:—

1. Sri B. R. Aggarwal, Ministry of Finance—13th January, 1956.
2. Sri I. U. Ramchandani, Ministry of Education—1st January, 1957.
3. Sri J. Padmanabha Iyer, Ministry of Steel, Mines and Fuel, (Department of Mines and Fuel)—1st January, 1957.
4. Sri Ram Rishi Singh, Ministry of Finance (Defence)—30th January, 1957.
5. Sri Hari Chand, Ministry of Food & Agriculture, (Department of Agriculture)—16th February, 1957.
6. Sri Puran Singh, Ministry of Home Affairs—22nd February 1957.
7. Sri B. N. Bagchi, Ministry of Finance, (Department of Economic Affairs)—12th March, 1957.
8. Sri S. S. L. Malhotra, Ministry of Education—16th March, 1957.
9. Sri N. J. Duggal, Ministry of Home Affairs—1st April, 1957.
10. Sri S. C. Chothani, Ministry of Finance, (Department of Economic Affairs)—21st April, 1957.
11. Sri N. C. Kanjilal, Ministry of External Affairs, (Embassy of India, The Hague)—25th May, 1957.
12. Sri N. V. Lakshmi Narasimhan, Ministry of Commerce and Industry—10th March, 1958.
13. Sri E. N. Subramanian, Directorate General, Posts & Telegraphs—15th June, 1957.
14. Sri N. V. Subramanian, Directorate General, Posts & Telegraphs—16th June, 1957.
15. Sri P. K. Mukherji, Ministry of Food & Agriculture, (Department of Agriculture)—14th July, 1957.
16. Sri R. S. Verma, Ministry of Commerce and Industry—20th July, 1957.
17. Sri P. N. Banerjee, Branch Secretariat, Ministry of Rehabilitation, Calcutta—23rd July, 1957.
18. Sri Daya Shankar, Directorate General, Supplies & Disposals—1st August, 1957.
19. Sri S. H. Karandikar, Ministry of Defence—6th August, 1957.
20. Sri J. L. Tandon, Ministry of Steel, Mines and Fuel, (Department of Mines and Fuel)—1st September, 1957.
21. Sri K. S. Waraich, Ministry of Finance—5th September, 1957.
22. Sri L. C. Wadhwa, Indian Supply Mission, Washington—20th September, 1957.
23. Sri D. N. Malik, Ministry of Scientific Research and Cultural Affairs—1st October, 1957.
24. Sri V. D. Mehta, Ministry of Transport and Communications, (Department of Transport)—12th October, 1957.
25. Sri A. C. Sharma, Department of Insurance, Simla—21st October, 1957.
26. Sri R. C. Mathur, Directorate General, Supplies & Disposals—15th November, 1957.
27. Sri H. K. L. Suri, Ministry of Irrigation and Power—18th November, 1957.
28. Sri G. G. Manwani, Ministry of Health—6th December, 1957.
29. Sri H. T. Hemrajani, Directorate General, All India Radio—7th December, 1957.
30. Sri R. Rajagopalan, Directorate General, Posts and Telegraphs—20th December, 1957.
31. Sri Om Prakash Mehra, Ministry of Finance, (Department of Economic Affairs)—21st December, 1957.
32. Sri H. C. Kakar, Ministry of Transport and Communications, (Department of Transport)—9th January, 1958.
33. Sri P. S. Venkateswaran, Ministry of Home Affairs—25th January, 1958.
34. Sri Raj Kumar Chib, Office of the Chief Controller of Printing and Stationery—30th January, 1958.
35. Sri Girdhari Lal, Directorate of Marketing and Inspection—1st February, 1958.
36. Sri S. Ekambaram, Civil Aviation Directorate—3rd February, 1958.
37. Sri M. S. Khurana, Ministry of Works, Housing and Supply—12th February, 1958.
38. Sri P. I. David, Ministry of Food and Agriculture, (Department of Agriculture)—15th February, 1958.
39. Sri R. N. Hingorani, Cabinet Secretariat—1st March, 1958.
40. Sri Kasturi Lal Gupta, Ministry of Finance (Defence)—19th March, 1958.

41. Sri A. R. Goel, Ministry of Transport and Communications, (Departments of Communications & Civil Aviation)—25th April, 1958.
42. Sri Satya Dev Sharma, Ministry of Defence—30th April, 1958.

New Delhi, the 31st January 1959

No. F.9(17)-E.O./58.—The President is pleased to appoint Shri S. C. Lal [Ministry of Food and Agriculture (Department of Food)], a permanent Grade II officer of the Central Secretariat Service, to officiate in Grade I of the Service, for a further period from 26th September, 1958, to the 20th November, 1958.

No. 6(6)-E.O./58.—The President is pleased to grant Shri C. P. S. Menon, a permanent officer of Grade I of the Central Secretariat Service, officiating in the Selection Grade of the Service, and a Deputy Secretary in the Ministry of Home Affairs, refused leave under Rule 7 of the Revised Leave Rules for 120 days, as earned leave with effect from the 9th September, 1958, preparatory to retirement.

The Ministry of Home Affairs Notification No. 6(6)-E.O./58, dated the 4th November, 1958, is hereby cancelled.

No. F.6(27)-E.O./58.—The President is pleased to appoint Shri R. S. Bahl, a permanent Grade I officer of the Central Secretariat Service and Deputy Financial Adviser, Ministry of Home Affairs, to officiate in the Selection Grade of the Service, for a further period of three months from the 7th January, 1959.

No. 4(1)-E.O./59.—The President is pleased to permit Shri K. N. Ghosh, a permanent officer of Grade II of the Central Secretariat Service, officiating in Grade I of the Service and an Under Secretary in the Ministry of Education, to retire from Service with effect from the afternoon of the 15th January, 1959.

New Delhi, the 2nd February 1959

No. 11(1)/58-E.O.II.—The President is pleased to confirm the following permanent Officers of Grade I of the Central Secretariat Stenographers Service in Grade II of the Central Secretariat Service with effect from the dates specified:—

1. Sri Gian Chand, Ministry of Defence—1st January, 1957.
2. Sri R. Murthi, Ministry of Health—1st January, 1957.
3. Shri P. S. Parasuram, Ministry of Finance (Department of Revenue)—1st January, 1957.
4. Sri C. P. K. Erady, Ministry of Finance—1st January, 1957.
4. Sri Mahindra Kishore, Ministry of Labour & Employment—1st January, 1957.
6. Sri S. Raghavan, Cabinet Secretariat—1st January, 1957.
7. Sri C. S. Swaminathan, Directorate General, Posts & Telegraphs—1st December, 1957.

2. The Ministry of Home Affairs notification No. 11(1)/58-E.O.II, dated the 31st March, 1958, is hereby cancelled.

No. 6(1)/59-E.O.II.—The President is pleased to appoint Sri Narinder Nath, [Ministry of Transport & Communications (Department of Transport)] a permanent Grade IV officer of the Central Secretariat Service to officiate in Grade III of the Service with effect from the 23rd October, 1958 to the 1st December, 1958.

No. 6(8)-E.O.II/59.—The President is pleased to appoint the following permanent officers of Grade I of the Central Secretariat Stenographers' Service to officiate in Grade II of the Central Secretariat Service with effect from the 6th January, 1959, until further orders:—

1. Sri M. N. Vaidyanathan, (Planning Commission).
2. Sri T. S. N. Swami, (Planning Commission).
3. Sri R. V. Krishnan, (Ministry of Finance, Defence Division).
4. Sri B. R. Gambhir, (Ministry of Labour & Employment).
5. Sri V. Srinivasan, (Ministry of Steel, Mines & Fuel—Department of Mines and Fuel).
6. Sri L. K. Murthy, (Ministry of Home Affairs).

L. W. DHUME, Dy. Secy.

#### MINISTRY OF EXTERNAL AFFAIRS

New Delhi, the 21st January 1959

No. 16/58-Per.B.I. (F.94/9/58-Per.B.I.).—Shri Ranjit Kumar Joradar an Officer on probation in Grade II of the Indian Foreign Service, Branch 'B' relinquished charge of the post of Section Officer in the Ministry of External Affairs with effect from the forenoon of the 5th January, 1959.

New Delhi, the 22nd January 1959

**No. 17/59/PB.(F.16(A)3/Per.C/57(PB).**—Shri N. K. Nair, a permanent Grade III Officer of the Indian Foreign Service, Branch 'B' relinquished charge of the post of Personal Secretary in the Embassy of India, Berne, on 27th October, 1958 (F.N.).

**No. 18/58-Per.B.I.(F.104/1/58-Per.B.I).**—Shri H. K. S. Rao an officiating Grade II Officer of the Indian Foreign Service, Branch 'B' and a Section Officer in the Ministry of External Affairs has been granted earned leave for 20 days with effect from forenoon of the 15th December, 1958 with permission to prefix and suffix Sundays on 14th December, 1958 and 4th January, 1959 respectively.

On the expiry of his leave, Shri H. K. S. Rao assumed charge as a Section Officer in this Ministry with effect from the 5th January, 1959. (F.N.).

J. BARUA, Under Secy.

New Delhi, the 21st January 1959

**No. 37-PA/59.**—In continuation of this Ministry's Notification No. 758-FSP/58, dated 8th November, 1958, Shri J. C. Kakar, I.F.S., Deputy Secretary, Ministry of External Affairs has been granted earned leave for 9 days with effect from the 11th January, 1959 (F.N.).

On expiry of leave Shri Kakar will be proceeding to London as Counsellor in High Commission of India, London.

New Delhi, the 23rd January 1959

**No. 39-PA/59.**—Shri D. N. Bansal relinquished charge of the post of First Secretary in the High Commission of India, Karachi on the afternoon of the 5th January, 1959.

**No. 40-PA/59.**—Shri C. S. Jha relinquished charge of the post of the Ambassador of India in Japan, Tokyo on the afternoon of the 7th January, 1959.

**No. 41/PA/59.**—On transfer to the Consulate General of India, Geneva, Shri A. S. Mehta, I.F.S., Deputy Secretary in the Ministry of External Affairs, relinquished charge of his post on the 5th November, 1958 (A.N.).

New Delhi, the 27th January 1959

**No. 44-PA/59.**—Shri Arthur S. Lall, I.C.S., formerly Permanent Representative of India to the United Nations, New York has been appointed Officer on Special Duty in the Ministry of External Affairs, with effect from the 24th January, 1959 (F.N.).

New Delhi, the 28th January 1959

**No. 45-PA/59.**—Shri V. V. Anantkrishnan, I.A.S., formerly Deputy Secretary General (Administration) I.C.S.C. Saigon was granted earned leave for 4 months with effect from 25th October, 1958.

On the expiry of leave he would revert to Ministry of Home Affairs.

New Delhi, the 29th January 1959

**No. 47/PA/59.**—Prior to taking over as Ambassador of India at Stockholm, Shri Kewal Singh was granted leave on average pay for the periods mentioned below:—

1. 1st June 1958 to 2nd June 1958—two days spent in India.
2. 12th June, 1958 to 22nd June, 1958—eleven days spent in India, and
3. 20th July, 1958 to 1st August, 1958—thirteen days spent ex-India.

This Ministry's Notification No. 513-FSP/58, dated the 13th August, 1958 is hereby cancelled.

New Delhi, the 30th January 1959

**No. 49/PA/59.**—The services of Shri B. G. Idnani formerly Finance Officer in the High Commission of India, London were placed at the disposal of Ministry of Finance with effect from the 27th September, 1958 (F.N.).

**No. 50/PA/59.**—Shri A. S. Gonsalves, Third Secretary, Embassy of India, Moscow, has been granted 13 days' earned leave Ex-India with effect from the 22nd December, 1958, with permission to prefix Sunday the 21st December, 1958 and suffix Sunday the 4th January, 1959. This Ministry's Notification No. 11-PA/59, dated 6th January, 1959 is hereby cancelled.

CORRIGENDUM

New Delhi, the 23rd January 1959

**No. 42-PA/59.**—The following amendment is made to this Ministry's Notification No. 21-PA/59, dated the 15th January, 1959, regarding appointment of Shri S. C. Ghosh, as Officer on Special Duty in the Ministry of External Affairs:—

For "31st December, 1958 (F.N)."

Read "31st December, 1958. (A.N.)."

NATWAR SINGH, Under Secy

New Delhi, the 22nd January 1959

**No. F.13/59-XPA.**—On his transfer to the Information Service of India, Bonn Shri G. L. Khanna relinquished charge of the post of Assistant Press Attache, Information Service of India, Berne, on the afternoon of 16th December, 1958.

DHARAM DEVA, Under Secy.

New Delhi, the 22nd January 1959

**No. 19/PE-59(F.1-2/PE-59).**—Shri L. S. Jangpangi, Indian Trade Agent, Gartok relinquished charge of his office on the afternoon of the 23rd December, 1958. He has been granted earned leave for two months with effect from the 24th December, 1958.

**No. 20/PE-59(F.1-21/PE-59).**—Shri D. R. Kawatra, a substantive Grade II Officer of the I.F.S.(B) was granted earned leave for the period from 15th November, 1958 to 15th December, 1958.

New Delhi, the 27th January 1959

**No. 21/PE-59(F.1-14/PE-59).**—Shri H. L. Mehra relinquished charge of the Office of the Officer on Special Duty (Income-Tax), Ministry of External Affairs, New Delhi on the afternoon of the 19th January, 1959.

A. K. SEN, Officer on Spl. Duty.

New Delhi, the 24th January 1959

**No. 43-NEFA/59.**—Substitute following for the words 'Major B. S. Dougal (I. C. 19401)' appearing against 51.No.4 under 'Grade I of the Service' in the Government of India, Ministry of External Affairs Notification No. 810-NEFA/58, dated 6th December, 1958.

"Major B. S. Dougal (IC 1910)".

S. H. JAGAD, Under Secy.

New Delhi, the 27th January 1959

**No. 2-PT.III/59.**—On the 17th January, 1959, the President received His Excellency Mr. Mangalyu Dugersuren who presented his Letter of Credence as Ambassador Extraordinary and Plenipotentiary of Mongolia to India, in place of His Excellency Mr. Puntsagya Shagdarsuren, who has been recalled.

P. L. SINAI, Attache. (PT. III).

New Delhi, the 27th January 1959

**No. 1-PT.II/59.**—The President of India is pleased to recognise the appointment of the following Consular Officers of the U.S.S.R. in India:—

1. Mr. Fahrutdinov Anvarbek Minihojaevich, Vice Consul at Calcutta with effect from the 5th October, 1958.
2. Mr. Bulvgin Sergei Alexeevich, Vice Consul at Bombay with effect from the 10th October, 1958.

T. V. R. RAO, Under Secy.

New Delhi, the 28th January 1959

**No. 46-NEFA/59.**—In pursuance of Sub-Rule (2) (b) of Rule 3 of the Indian Frontier Administrative Service Rules, the following officer, who was selected by the Special Selection Board as Assistant Political Officer Grade II, having satisfactorily completed his probation and having elected to become a member of the Indian Frontier Administrative Service, is hereby appointed to the said service, with effect from the date shown against his name below.

His seniority inter-se in Grade II of the I.F.A.S. will be determined subsequently in due course.

Grade II of the I.F.A.S.

Shri Sono Loveraj (formerly Shri S. N. Banerji)—1st September, 1958.

P. N. KAUL, Dy. Secy.

New Delhi, the 29th January 1959

**No. 25/59-PB(F.12/17/PCII/58/PB).**—Shri V. K. Sathc, a permanent Grade IV Officer of the Indian Foreign Service, Branch 'B' and an officiating Assistant Research Officer (Grade II) has been granted earned leave for 92 days with effect from the forenoon of the 11th September, 1958.

K. DARASHAH, Under Secy.

### SUPREME COURT OF INDIA

New Delhi, the 29th January 1959

**No. F.32/4/59-SCA(ii).**—Shri Bhim Sain Dhawan, Court Master, Supreme Court of India, has been granted earned leave for 57 days from 3rd January, 1959 to 28th February, 1959 (both days inclusive).

2. Shri K. Chandramouli, officiating Court Associate has been appointed to officiate as Court Master *vice* Shri Bhim Sain Dhawan granted leave for the period 3rd January, 1959 to 28th February, 1959.

S. N. SHARMA, Dy. Registrar.

### MINISTRY OF FINANCE

(Department of Expenditure)

New Delhi, the 23rd January 1959

**No. PFG(584)E.I/59.**—On return from leave Shri P. J. Kishinchandani, Assistant Superintendent (Probationer) resumed charge as Section Officer in the Department of Expenditure, Ministry of Finance, on the 12th January, 1959.

New Delhi, the 30th January 1959

**No. PFG(406)-E.I/58.**—Shri P. K. Nihalani, a permanent officer of Grade IV of the Central Secretariat Service, officiating in Grade III of the Service, and Section Officer in the Department of Expenditure, Ministry of Finance, has been granted an extension of earned leave for 4 days with effect from the 19th January, 1959.

On return from leave Shri Nihalani resumed charge of the same post on the forenoon of 23rd January, 1959.

N. SUBRAMANIAN, Under Secy.

(Department of Expenditure)

New Delhi, the 27th January 1959

**No. PFG(11)E.I/59.**—Shri A. C. Bose, an officer of the Central Administrative Pool and Joint Secretary in the Department of Expenditure, Ministry of Finance, has been granted earned leave for 19 days with effect from the 22nd December, 1958 with permission to prefix Sunday, the 21st December, 1958 to the leave.

2. On return from leave, Shri A. C. Bose, resumed charge as Joint Secretary in the Department of Expenditure, Ministry of Finance on the fore-noon of 10th January, 1959.

K. P. SIRCAR, Dy. Secy.

(Department of Revenue)

CENTRAL EXCISE ESTABLISHMENT

New Delhi, the 28th January 1959

**No. 9.**—On transfer from the Central Excise Collectorate, Madras, Shri I. J. Rao, a permanent Superintendent of Central Excise, Class I, assumed charge of his duties in the Central Excise Collectorate, Allahabad, on the 16th January, 1959.

**No. 10.**—The undermentioned Probationary Superintendents of Central Excise, Class I, are confirmed as Superintendents of Central Excise, Class I (Junior Scale) with effect from the date shown against each:

	Collectorate.	Date of confirmation.
(1) Shri K. L. Rekhi	Delhi	10th January, 1959.
(2) Shri B. N. Rangwani	Bombay	14th January, 1959.

New Delhi, the 29th January 1959

**No. 11.**—On return from leave, Shri V. K. Asthana, a permanent Assistant Collector of Central Excise, lately posted in the Central Excise Collectorate, Allahabad, has been transferred to the Narcotics Department, Simla and he assumed charge as Assistant Narcotics Commissioner, Ncemuch, on the 31st December, 1958.

### CUSTOMS ESTABLISHMENT

New Delhi, the 29th January 1959

**No. 10.**—On his return from deputation ex-India, Shri S. K. Srivastava, an officer of the Indian Customs Service, lately posted as Deputy Director (Investigation), Directorate of Revenue Intelligence, assumed charge of the same post on the 17th January, 1959.

New Delhi, the 2nd February 1959

**No. 11.**—The undermentioned Probationers in the Indian Customs Service are confirmed as Assistant Collectors of Customs (Junior Scale) with effect from the date shown against each:—

Name of Probationer	Custom House to which posted	Date of confirmation
1. Shri B. B. Julka	Calcutta	19th January, 1959.
2. Shri M. L. Wadhawan	Calcutta	10th January, 1959.

K. N. MUKERJEE, Under Secy.

### MINISTRY OF FINANCE (DEFENCE)

New Delhi, the 23rd January 1959

**No. 494-Estt.**—Shri T. C. Grover, a permanent Officer of Grade II of the Central Secretariat Service, serving as Section Officer (Grade II) in the Ministry of Finance (Defence) has been granted leave on average pay for 3 months and 20 days with effect from the 12th January, 1959 to the 1st May, 1959.

New Delhi, the 24th January 1959

**No. 304-Estt.**—On return from leave Shri A. V. Patwardhan, a permanent Accountant of the Defence Accounts Department has resumed charge as Deputy Assistant Financial Adviser (O), C.O.D., Jabalpur in the Ministry of Finance (Defence) with effect from the forenoon of the 30th December, 1958.

New Delhi, the 29th January 1959

**No. 680-Estt.**—Shri I. R. Singhal, a permanent Officer of Grade II of the Central Secretariat Service and officiating in Grade I of the Service *vide* Ministry of Home Affairs Notification No. F.18(57)-E.O./58, dated 12th January, 1959 has been posted as Assistant Financial Adviser (Under Secretary) in the Ministry of Finance (Defence) with effect from the forenoon of the 1st December, 1958 for a further period of three months.

E. S. VENKATRAMAN, Asstt. Fincl. Adviser.

New Delhi, the 28th January 1959

**No. 10284-Accts./AN.**—Shri Asa Singh, an Assistant Accounts Officer in the Office of the Controller of Defence Accounts, Western Command, Meerut has been transferred to the Pension Establishment with effect from the 6th January, 1959 (forenoon) on attaining the age of 55 years.

**No. 10286-Accts./AN.**—Shri L. K. Roy, an Assistant Accounts Officer in the office of the Joint Controller of Defence Accounts, Patna has been transferred to the Pension Establishment with effect from the 16th January, 1959 (forenoon) on attaining the age of 55 years.

**No. 10197-Accts./AN.**—Shri Mul Chand Dhingra, an Assistant Accounts Officer in the office of the Controller of Defence Accounts (Other Ranks) Secunderabad, has been granted Privilege leave from the 11th December, 1958 to the 6th February, 1959.

On expiry of the above leave Shri Mul Chand Dhingra will be transferred to the Pension Establishment with effect from the 7th February, 1959 (forenoon) on attaining the age of 55 years.

**No. 10197-Accts./AN.**—Shri Amar Das Nanda, an Assistant Accounts Officer in the office of the Controller of Defence Accounts (Other Ranks), Secunderabad, has been granted Privilege leave from the 2nd September, 1958 to the 29th December, 1958 and Furlough on half average salary from the 30th December, 1958 to the 8th August, 1960

On expiry of the above leave Shri Amar Das Nanda will be transferred to the Pension Establishment with effect from the 9th August, 1960 (forenoon) on attaining the age of 55 years.

**No. 10285-Accts./AN.**—Shri P. S. Radhakrishnan, an Assistant Accounts Officer in the Office of the Controller of Defence Accounts, Southern Command, Poona, has been granted Privilege leave from the 21st October, 1958 to the 2nd February, 1959.

On expiry of the above leave Shri P. S. Radhakrishnan will be transferred to the Pension Establishment with effect from the 31st February, 1959 (forenoon) on attaining the age of 55 years.

**No. 10288-Accts./AN.**—Shri K. C. Nath, an Assistant Accounts Officer in the office of the Controller of Defence Accounts (Factories), Calcutta, has been transferred to the Pension Establishment with effect from the 16th January, 1959 (forenoon) on attaining the age of 55 years.

**No. 19238/Accts./AN.**—The Financial Adviser Defence Services, hereby appoints the undermentioned Permanent Accountants of the Defence Accounts Department, serving on deputation with the Ministries noted against each, as Assistant Accounts Officers in an officiating capacity, under the 'Next Below Rule', with effect from the dates shown against each, until further orders:—

- Shri T. N. Kuppaswami, Ministry of Health (Safdarjung Hospital, New Delhi)—5th April, 1958.  
 Shri A. V. Rajamani, Ministry of Finance (Defence)—12th May, 1958.  
 Shri Amir Chand Jain, Ministry of Rehabilitation (Settlement Organisation)—21st May, 1958.  
 Shri P. Gangadharan, Ministry of External Affairs—12th August, 1958.  
 Shri M. Narayana Menon, Ministry of External Affairs—12th August, 1958.

R. BILAKTAVATSALU, Jt. Financial Adviser.

#### MINISTRY OF REHABILITATION

(Office of the Chief Settlement Commissioner)

New Delhi, the 27th January 1959

**No. 6/47/55/Admn/General.**—In pursuance of Rules 3 & 4 of the Central Civil Services (Temporary Service) Rules 1949, the Secretary to the Government of India, Ministry of Rehabilitation hereby appoints Shri H. C. Matta in a quasi-permanent capacity in the post of Assistant Settlement Officer (Class II in the scale of Rs. 275—25—500) with effect from 1st July, 1955.

New Delhi, the 28th January 1959

**No. 4(76)/Prop(Admn)/58.**—Shri H. K. Dhawan, Managing Officer (Headquarters), in the Office of the Regional Settlement Commissioner, U.P., Lucknow, has been appointed as Assistant Custodian of Evacuee Property in the Office of the Custodian of Evacuee Property, U.P., Lucknow, with effect from the forenoon of 18th December, 1958.

New Delhi, the 31st January 1959

**No. III(8)-Admn.(Prop)/58.**—Shri B. F. Shah, relinquished charge of the office of Accounts Officer under the Regional Settlement Commissioner-cum-Custodian of Evacuee Property Bombay on the afternoon of the 22nd July, 1958.

This Ministry's previous notification of even number dated 25th March, 1958 is hereby cancelled.

M. I. PURI,

Settlement Commissioner (Admn.) & Ex Officio Under Secy.

#### DEPARTMENT OF ATOMIC ENERGY

Bombay, the 21st January 1959

**No. 6(1599)58/Adm.II.**—Shri V. Pichai, Junior Scientific Officer (Engineering Division), Atomic Energy Establishment Trombay, Bombay of this Department was granted earned leave for 20 days from December 13, 1958 to January 3, 1959 with permission to prefix and affix Sundays December 14, 1958 and January 4, 1959 respectively to the leave.

2. On return from leave Shri Pichai resumed charge of his duties on the forenoon of January 5, 1959 at Bombay.

**No. 6(489)54/Adm.II.**—Dr. George Abraham, Junior Scientific Officer (Theoretical Physics and Applied Mathematics Division), Atomic Energy Establishment Trombay, Bombay of this Department was granted earned leave for 18 days from December 17, 1958 to January 3, 1959 with permission to affix Sunday January 4, 1959 to the leave.

2. On return from leave, Dr. George Abraham resumed charge of his duties on the forenoon of January 5, 1959 at Bombay.

Bombay, the 23rd January 1959

**No. 6(1735)/58-Adm.II.**—The President is pleased to appoint Dr. N. K. Chaudhuri as Senior Scientific Officer in the Chemistry Group of the Atomic Energy Establishment Trombay, Bombay of this Department in a temporary capacity with effect from the forenoon of January 12, 1959 until further orders.

Bombay, the 24th January 1959

**No. 6(1734)/58-Adm.I.**—The President is pleased to appoint Shri P. P. S. Basur as Engineer in a temporary capacity in the Architecture and Civil Engineering Division of the Department of Atomic Energy, Bombay with effect from December 12, 1958, until further orders.

Bombay, the 28th January 1959

**No. 6(1143)/56-Adm.II.**—Dr. K. K. Damodaran, Junior Research Officer (Nuclear Physics Division) of the Atomic Energy Establishment Trombay, Bombay, of this Department was granted earned leave for 20 days from December 22, 1958 to January 10, 1959 with permission to prefix and affix Sundays, December 21, 1958 and January 11, 1959 respectively to the leave.

2. On return from leave, Dr. Damodaran resumed charge of his duties on the forenoon of January 12, 1959 at Bombay.

Bombay, the 29th January 1959

**No. 6(1523)/58-Adm.II.**—Shri K. P. Aiyappan Nair, Junior Scientific Officer (Chemical Engineering Division), of the Atomic Energy Establishment Trombay, Bombay, of this Department was granted earned leave for 9 days from November 29, 1958 to December 7, 1958 and extra-ordinary leave without pay for 20 days from December 8, 1958 to December 27, 1958, with permission to affix Sunday, December 28, 1958 to the leave.

2. On return from leave, Shri Nair resumed charge of his duties on the forenoon of December 29, 1958 at Bombay.

P. S. NAYAR, Under Secy.

#### MINISTRY OF STEEL, MINES AND FUEL

(Department of Mines and Fuel)

New Delhi, the 27th January 1959

**No. 1/107/58-MI.**—The President is pleased to appoint the following Assistant Geologist, Geological Survey of India to officiate as Geologists (Junior scale) in the Geological Survey of India with effect from the dates shown against each, until further orders:—

1. Shri V. Gopal—19th September, 1958.
2. Shri D. N. Sett—19th September, 1958.
3. Shri S. K. Ramaswamy—19th September, 1958.
4. Shri A. Damodaran—19th September, 1958.
5. Shri C. Gouri Shankar—19th September, 1958.
6. Shri N. Venkatappayya—19th September, 1958.
7. Shri N. G. K. Murthy—19th September, 1958.
8. Shri T. M. Rao—22nd September, 1958.
9. Shri Y. S. Sahasrabudhe—19th September, 1958.
10. Shri K. Ranganathan—19th September, 1958.
11. Shri G. Sethumadhava Rao—3rd October, 1958.
12. Shri A. R. Gokulam—19th September, 1958.
13. Shri B. N. Jayaram—19th September, 1958.
14. Shri A. Acharya—19th September, 1958.
15. Shri P. B. Srinivasan—19th September, 1958.
16. Shri V. R. Venkoba Rao—27th September, 1958.

New Delhi, the 28th January 1959

**No. 1/70/58-MI.**—Mrs. K. Sarma is confirmed as a Geophysicist in the scale of Rs. 350—350—380—380—30—590—EB—30—770—40—850 in the Geological Survey of India with effect from the 1st July, 1957.

K. K. SHARMA, Dy. Secy.

(Department of Mines and Fuel)

New Delhi, the 30th January 1959

**No. Adm.P-1(9)/57.**—On return from leave, Shri S. K. Mukherjee, I.A.S., Deputy Secretary in the Department of Mines and Fuel (Ministry of Steel, Mines and Fuel) resumed charge of his duties with effect from the forenoon of 27th January, 1959.

P. V. V. SARMA, Under Secy

#### MINISTRY OF COMMERCE & INDUSTRY

New Delhi, the 24th January 1959

**No. 5-Estt.IV(8)/59.**—The President is pleased to appoint Shri R. R. Rao, a permanent Grade II Officer of the Central Secretariat Service, as Assistant Director in the Development Wing of the Ministry of Commerce and Industry with effect from the afternoon of the 31st December 1958 and until further orders.

New Delhi, the 28th January 1959

No. 10(10/59-Estt.(IV)).—Shri P. K. Ghosh Dastidar, an officer officiating in Grade III of the Central Secretariat Service and an Assistant Controller in the Office of the Chief Controller of Imports & Exports, New Delhi, has been granted earned leave for 55 days with effect from the 9th January, 1959 (forenoon).

New Delhi, the 29th January 1959

No. 6(11)/59-Estt.(IV).—Shri M. L. Gupta, an Officer officiating in Grade I of the Central Secretariat Service and Deputy Chief Controller of Imports and Exports in the Office of the Chief Controller of Imports and Exports, New Delhi, has been permitted to suffix closed holidays on the 25th and 26th January 1959 to the leave for 90 days granted to him in this Ministry's Notification No. 6(131)/54/Admn(G)/13343, dated the 15th December, 1958.

New Delhi, the 30th January 1959

No. 5/15/59-Estt.IV.—The President is pleased to appoint Shri P. B. Saxena, Section Officer (Grade III) (Probationer) in the Ministry of Transport and Communication as Section Officer (Grade III) (Probationer) in the Development Wing, Ministry of Commerce and Industry with effect from the forenoon of the 19th January, 1959, and until further orders.

New Delhi, the 31st January 1959

No. 10(12)/59-E.IV.—Shri H. P. Dube, Controller of Imports and Exports in the office of Joint Chief Controller of Imports and Exports Bombay was granted earned leave for 23 days and in continuation thereof leave on half pay for 7 days with effect from 10th November, 1958, with permission to prefix to the leave Sunday the 9th November, 1958.

2. On return from leave, Shri H. P. Dube resumed charge of the post of Controller in the office of the Joint Chief Controller of Imports & Exports, Bombay, with effect from 10th December, 1958 (F.N.).

No. 7(39)/58/E.IV.—Shri J. L. Roy, an officiating Research Officer in the office of the Economic Adviser to the Government of India has been granted earned leave for 41 days with effect from 29th December, 1958 to 7th February, 1959 (both days inclusive) with permission to suffix to the leave Sunday the 8th February, 1959.

S. R. BANNERJEE, Under Secy.

New Delhi, the 29th January 1959

No. 27 [Estt.II(G)(K-19)].—Shri K. B. Lall, I.C.S., relinquished the charge of the post of Joint Secretary to the Government of India in the Ministry of Commerce and Industry with effect from the forenoon of the 5th January, 1959.

2. With effect from the forenoon of the same date, the President is pleased to appoint Shri K. B. Lall, I.C.S., as Additional Secretary to the Government of India in the Ministry of Commerce and Industry.

S. RANGANATHAN, Secy.

New Delhi, the 24th January 1959

No. 25 [No.E.II(G)(B-3)].—The President is pleased to appoint Shri B. Krishnamurthy, an Officer permanent in Grade II of the Central Secretariat Service and formerly Assistant Director, Development Wing, as Section Officer in the Ministry of Commerce and Industry with effect from the forenoon of the 12th January, 1959 until further orders.

New Delhi, the 29th January 1959

No. 22[E.II(G)(B-7)].—On return from leave Shri B. N. Mathur an officer permanent in Grade I of the Central Secretariat Stenographer's Service resumed duty as Section Officer in the Ministry of Commerce and Industry with effect from the forenoon of the 12th December, 1958.

No. 26[1-E.II(127)/58].—The President is pleased to appoint Shri Nawal Kishore, Deputy Chief Controller (Export Promotion) on transfer from Madras, as Deputy Director (Export Promotion) in an officiating capacity in the Ministry of Commerce and Industry at New Delhi, with effect from the forenoon of the 16th January, 1959, until further orders.

New Delhi, the 30th January 1959

No. 28[1-E.II(A)(148)/58].—On his appointment as Assistant Secretary to the General Manager, North East Frontier Railway, Pandu, Shri Kailash Narain relinquished charge of the post of Additional Private Secretary to the Minister of Commerce and Industry with effect from the afternoon of the 3rd January, 1959.

New Delhi, the 2nd February 1959

No. 29[Eatt.II(G)(M-12)].—The services of Shri M. C. Misra, Under Secretary in the Ministry of Commerce and Industry, have been replaced at the disposal of the Government of Uttar Pradesh with effect from the afternoon of the 31st January, 1959.

P. N. SAREEN, Under Secy.

New Delhi, the 30th January 1959

No. 28-T(37)/58.—The President has been pleased to appoint Shri S. P. Chandra, Development-cum Liaison Officer, National Sugar Institute, Kanpur, as Sugar Technologist, in the Tariff Commission, Bombay, with effect from the forenoon of the 3rd January, 1959, until further orders.

K. V. VENKATACHALAM, Joint Secy.

New Delhi, the 30th January 1959

No. 5-881(C)(49)/57.—The President is pleased to appoint Shri K. C. Saha to officiate as Assistant Director (Leather) in the Extension Centre, Maniktolia, (Calcutta) with effect from the forenoon of the 11th December, 1958.

N. S. VAIDYANATHAN, Under Secy.

(Department of Company Law Administration)

New Delhi, the 30th January 1959

No. PFR(36)-CLA/58.—In exercise of the powers conferred by sub-section (2) of Section 609 of the Indian Companies Act, 1956 (1 of 1956), the Central Government has appointed Shri M. J. Rama Varma Raja, Superintendent, Office of the Registrar of Companies, Kerala as Assistant Registrar of Companies, Madras with effect from 15th January, 1959 until further orders *vide* Shri A. C. Sarkar.

P. B. SAHARYA, Under Secy.

(Branch Secretariat)

Bombay, the 27th January 1959

No. BSI-2(420).—Shri A. V. Ramamurthy, Assistant Director (Grade I) (Dyeing) in the Design Centre of the All India Handloom Board, Varanasi was granted earned leave for 45 days with effect from the 9th December, 1958 to the 23rd December, 1958.

2. On return from leave Shri A. V. Ramamurthy resumed duty in the same post at Varanasi on the forenoon of the 24th December, 1958.

I R. KAKAR, Under Secy.

MINISTRY OF FOOD AND AGRICULTURE

(Department of Food)

New Delhi, the 23rd January 1959

No. 14.—The President is pleased to revert Shri P. G. Vandreakar, Assistant Director, in the Office of Regional Director (Food), Western Region, Bombay, to the post of Technical Officer in the same office with effect from the afternoon of 27th December, 1958.

No. 15.—Shri B. S. Kapoor, Assistant Director in the office of Regional Director (Food), Northern Region, New Delhi, has, on transfer, been posted in the same capacity to the office of Joint Director (Food), Bilaspur with effect from the forenoon of 3rd January, 1959.

No. 16.—Shri Lakshman Singh, Assistant Director, Department of Food, New Delhi, has, on transfer, been posted in the same capacity to the office of Joint Director (Food), Bilaspur with effect from the forenoon of 10th January, 1959.

New Delhi, the 27th January 1959

No. 18.—Shri A. A. Faridi, Assistant Director, Kanpur, under the Office of Regional Director (Food), Northern Region, New Delhi, has, on transfer, been posted in the same capacity to the office of Joint Director (Food), Bilaspur with effect from the forenoon of 31st December, 1958.

New Delhi, the 29th January 1959

No. 9.—Shri L. R. Dawar, Regional Director (Food), Northern Region is granted earned leave on average pay for a period of 120 days, with effect from the 1st January, 1959. The services of Shri Dawar will be replaced at the disposal of the Government of Punjab on expiry of leave.

No. 19.—On transfer from Calcutta, Shri H. S. Pruthi, Deputy Director in the office of the Regional Director (Food), Eastern Region, Calcutta relinquished charge of his post on the afternoon of the 2nd January, 1959.

Shri Pruthi has been posted in the same capacity to the office of Joint Director (Food), Bilaspur with effect from the forenoon of 12th January, 1959.

*New Delhi, the 30th January 1959*

No. 10.—On transfer, Shri Sheoram Singh, Assistant Director in the office of Regional Director (Food), Western Region, Bombay, relinquished charge of his office on the afternoon of the 20th December, 1958.

2. He assumed charge in the same capacity in the office of Joint Director (Food), Cuttack on the forenoon of the 3rd January, 1959.

No. 11.—Shri G. K. Ghugani, Deputy Director (Food), Gauhati was granted earned leave for 40 days, with effect from the 5th August, 1958, with permission to suffix the holidays on 14th September, 1958 (Sunday) and 15th September, 1958 (Tithi of Sankerdev) to the leave.

2. On expiry of the leave Shri Ghugani resumed duty in the same capacity in the Office of the Deputy Director (Food), Gauhati on the forenoon of the 16th September, 1958.

3. This Department Notification No. 64 dated the 24th October, 1958 (bearing File No. 130(113)/II/58-RE.I) is hereby cancelled.

JOGINDER SINGH, Under Secy.

(Department of Food)

*New Delhi, the 24th January 1959*

No. 18.—Shri M. Viswanathan, a permanent officer of Grade IV of the Central Secretariat Service and officiating in Grade III thereof has, on transfer from the Ministry of External Affairs, been posted as Section Officer in this Department with effect from the forenoon of the 20th January, 1959, until further orders.

*New Delhi, the 27th January 1959*

No. 16.—Shri D. J. Advani, Technical Officer in the office of the Regional Director (Food), Western Region, Bombay has been granted earned leave for 55 days with effect from the forenoon of the 12th January, 1959, with permission to prefix Sunday the 11th January, 1959 and affix Sunday the 8th March, 1959 to the leave.

No. 17.—Shri P. C. Mitra, Section Officer in this Department has been granted commuted leave for 5 days with effect from the forenoon of the 17th June, 1958, with permission to affix Sunday, the 22nd June, 1958 to the leave.

2. On return from leave, Shri P. C. Mitra resumed duty, as Section Officer with effect from the forenoon of the 23rd June, 1958.

No. 20.—Shri P. C. Mitra, Section Officer in this Department has been granted half pay leave for 68 days with effect from the forenoon of the 26th June, 1958.

2. On return from leave, Shri P. C. Mitra resumed duty as Section Officer with effect from the forenoon of the 28th August, 1958.

*New Delhi, the 28th January 1959*

No. 19.—Shri S. C. Das Gupta, Section Officer (Grade III) in this Department has been granted leave on average pay for 2 months with effect from the afternoon of the 30th December, 1958.

No. 21.—The President is pleased to appoint Shri B. K. Roy, officiating Godown Superintendent, Office of the Regional Director (Food), Eastern Region, Calcutta, as Assistant Director in an officiating capacity in the same office with effect from the forenoon of 14th January, 1959 until further orders.

No. 22.—The President is pleased to appoint Shri Amatendra Nath Maitra, officiating Godown Superintendent, Office of the Regional Director (Food), Eastern Region, Calcutta, as Assistant Director in an officiating capacity in the same office with effect from the forenoon of 11th January, 1959 until further orders.

No. 23.—Consequent on his transfer to Balasore, Shri Baldev Krishan, Assistant Director in the Office of the Joint Director (Food), Cuttack, relinquished charge of his office at Cuttack on the afternoon of 7th January, 1959 and took over at Balasore on the forenoon of 8th January, 1959.

*New Delhi, the 29th January 1959*

No. 24.—On return from leave, Shri P. N. Mohan reverted to Grade IV of the Central Secretariat Service with effect from the afternoon of the 5th September, 1958.

This Department Notification No. 231 dated 29th December, 1958 is cancelled.

*New Delhi, the 30th January 1959*

No. 25.—Shri S. N. Kulshreshtha, Assistant Director in the office of the Regional Director (Food), Western Region, Bombay has been granted earned leave for 80 days with effect from the forenoon of the 6th November, 1958, with permission to affix Sunday and closed gazetted holiday on the 25th and 26th January, 1959, respectively.

RAMASWAMY R. IYER, Under Secy.

(Department of Agriculture)

*New Delhi, the 27th January 1959*

No. 6-8/57-Instt.I.—The President is pleased to appoint Dr. Om Prakash Gautam, Professor and Head of the Department of Agronomy at B. R. College, Agra, as Professor of Agronomy of the Post-Graduate School at the I.A.R.I., New Delhi, in a temporary capacity with effect from 1st December, 1958 (Fore-noon), until further order.

RAGHBIR SINGH, Under Secy.

(Department of Agriculture)

*New Delhi, the 27th January 1959*

No. 4-46/57-Estt.I.—Secretary to the Government of India in the Ministry of Food and Agriculture (Department of Agriculture) hereby appoints Shri Zorawar Singh Chhatwal, Senior Technical Assistant (Livestock) as Progress Evaluation Officer in that Department in a temporary capacity with effect from the 15th January, 1959 (Afternoon).

No. 27-13/59-Estt.I.—Shri Mahavir Prasad, Irrigation Adviser in the Ministry of Food and Agriculture (Department of Agriculture), has been placed on deputation ex-India with effect from the forenoon of the 18th January, 1959 as Leader of the Indian Delegation to study Irrigation and Conservancy Projects in China.

*New Delhi, the 28th January 1959*

No. 27-380/58-Estt.I.—Shri M. V. Srinivasan, an officer officiating in Grade III of the Central Secretariat Service and Section Officer in the Ministry of Food and Agriculture (Department of Agriculture), was granted earned leave for 7 days with effect from the forenoon of the 30th December, 1958.

On return from leave, Shri M. V. Srinivasan resumed duty as Section Officer (Grade II) in the Ministry of Food and Agriculture (Department of Agriculture), with effect from the forenoon of the 6th January, 1959.

No. 27-371/59-Estt.I.—Shri R. N. Bhalla, an officer officiating in Grade III of the Central Secretariat Service and Section Officer in the Ministry of Food and Agriculture (Department of Agriculture) is granted leave on average pay for one month with effect from the forenoon of the 31st December, 1958.

*New Delhi, the 30th January 1959*

No. 27-292/59-Estt.I.—Shri S. Seshachari, an officer officiating in Grade III of the Central Secretariat Service and Section Officer in the Ministry of Food and Agriculture (Department of Agriculture) was granted earned leave for 8 days with effect from the forenoon of the 27th Dec., 1958, with permission to suffix Sunday the 4th Jan. 1959 to the leave.

On return from leave, Shri S. Seshachari resumed duty as Section Officer (Grade III) in the Ministry of Food and Agriculture (Department of Agriculture), with effect from the forenoon of the 5th January, 1959.

No. 27-432/59-Estt.I.—The services of Shri J. D. Bhambhani, an officer officiating in Grade III of the Central Secretariat Service and Section Officer in the Ministry of Food and Agriculture (Department of Agriculture) have been placed at the disposal of the Directorate of Marketing and Inspection with effect from the afternoon of the 24th January, 1959.

I. D. KHANNA, Under Secy.

(Department of Agriculture)

(I.C.A.R.)

*New Delhi, the 28th January 1959*

No. 28(29)/58-Estt.I.—Shri M. D. Bawa, Secretary, Central Rinderpest Control Committee, Indian Council of Agricultural Research, has been granted earned leave for 45 days with effect from the forenoon of the 17th December, 1958.

On the expiry of leave Shri Bawa is likely to resume duty in the same post and at the same station.

R. K. RAM, Under Secy.

## (Department of Agriculture)

## (Dairy Development Section)

*New Delhi, the 29th January 1959*

No. 10-16/57-D.D.—The President is pleased to appoint Shri N. N. Sinha, Dairy Engineer, National Dairy Research Institute, Karnal, to officiate as Research Officer (Engineering), in the Scale of Rs. 600—1150 at the same Institute, with effect from the forenoon of 11th January, 1959 and until further orders.

K. B. THIAGARAJAN, Under Secy.

## MINISTRY OF EDUCATION

*New Delhi, the 27th January 1959*

No. F.4-30/58-A.10.—In supersession of this Ministry Notification of even number dated 27th September, 1958 the President is pleased to appoint Shri K. D. Bhargava a permanent Grade I officer of the Central Secretariat Service and officiating in the Selection grade of the service, as Director, National Archives, with effect from 15th September, 1958 (F.N.) and until further orders.

The arrangements made in the late Ministry of Education and Scientific Research Notification No. F.4-64/57-C.2 dated 18th September, 1957 will cease with effect from 15th September, 1958 (F.N.).

R. L. ANAND, Under Secy.

*New Delhi, the 30th January 1959*

No. F.21-4/57-A.3.—The President is pleased to appoint Shri R. P. Jaiswal, a permanent officer of Grade IV of the Central Secretariat Service officiating as Section Officer (Grade III), to officiate as Editor (Hindi) in the Ministry of Education with effect from the forenoon of 24th December, 1958 and until further orders.

*New Delhi, the 2nd February 1959*

No. F.2-1/59-A.3.—On transfer to the Ministry of Steel, Mines and Fuel (Department of Mines and Fuel) Shri N. R. Law, Permanent Officer of Grade II of the Central Secretariat Service and Officiating in Grade I of the same service relinquished charge of the post of Under Secretary in the Ministry of Education on the forenoon of the 22nd January, 1959.

A. K. JAIN, Under Secy.

*New Delhi, the 30th January 1959*

No. F.16-158/58-B.2.—In continuation of this Ministry Notification No. F.37-27/56-B.5, dated 21st January, 1958, the period of service under contract of Shri T. Y. Deo, Special Officer in Crafts in the General Central Civil Services Class II in the National Institute of Basic Education is extended from 2nd January, 1959 for a further period upto the end of March, 1959 or till the date on which the nominee of the Union Public Service Commission actually joins the post, whichever is earlier and until further orders.

P. C. SHARMA, Asstt. Edul. Adviser,

*New Delhi, the 2nd February 1959*

No. F.25-141/58-SW.I.—Shri H. S. Patil, Librarian, National Fundamental Education Centre was granted 10 days' earned leave from 22nd December, 1958 to 31st December, 1958 both days inclusive with permission to suffix 1st January, 1959 thereto.

On return from leave Shri Patil has resumed duties as Librarian, National Fundamental Education Centre, in the forenoon of the 2nd January, 1959.

SOHAN SINGH, Asstt. Edul. Adviser.

## MINISTRY OF SCIENTIFIC RESEARCH AND CULTURAL AFFAIRS

*New Delhi, the 27th January 1959*

No. 15/155/58-Estt.—Shri S. M. Lal, a permanent Grade II Officer of the Central Secretariat Service and working as Section Officer in the Ministry of Scientific Research and Cultural Affairs was granted leave on average pay for 15 days from the 29th September, 1958 to 13th October, 1958.

On return from leave, Shri S. M. Lal resumed charge as Section Officer on the forenoon of the 14th October, 1958.

*New Delhi, the 30th January 1959*

No. 3/6/57-Estt.—Shri M. M. N. Malhotra, a permanent Grade I Officer of the Central Secretariat Service appointed to officiate in the Selection Grade of the Service, assumed charge of the Office of Deputy Secretary in the Ministry of Scientific Research and Cultural Affairs on the forenoon of the 17th December, 1958 until further orders.

No. 15(136)/58-Estt.—The President is pleased to appoint Shri T. C. Ajmani, Assistant Educational Adviser (Tech.) Northern Regional Office, Kanpur in the Ministry of Scientific Research & Cultural Affairs, as Deputy Educational Adviser (Tech.) in the same office in an officiating capacity from the forenoon of the 1st December, 1958 and until further orders.

*New Delhi, the 2nd February 1959*

No. 15/160/59-Estt.—On transfer from the Ministry of Home Affairs, Shri B. S. Rathnam, a permanent Grade IV Officer of the Central Secretariat Service officiating in Grade III of the Service assumed charge as Section Officer in the Ministry of Scientific Research and Cultural Affairs on the forenoon of the 17th January, 1959 until further orders.

P. SOMASEKHARAN, Under Secy.

## ANTHROPOLOGY

*New Delhi, the 2nd February 1959*

No. F.12-41/58-Sur.III.—Dr. B. K. Chatterjee, Superintending Anthropologist, Department of Anthropology, Calcutta relinquished charge of his duties on the forenoon of the 2nd January, 1959, on attaining the age of superannuation.

D. CHAKRAVARTI, Under Secy.

## MINISTRY OF HEALTH

*New Delhi, the 27th January 1959*

No. F.3(I)-34/57-HII.—The President is pleased to confirm Dr. H. P. Verma in the post of Anaesthetist, Willingdon Hospital and Nursing Home, New Delhi, with effect from 31st May, 1957.

*New Delhi, the 29th January 1959*

No. F.3(I)-21/57-HII.—The President is pleased to appoint Dr. (Miss.) S. Paranjpe to the post of Gynaecologist in the Willingdon Hospital and Nursing Home, New Delhi in a temporary capacity with effect from the 30th December, 1958 (forenoon), until further orders.

V. SUBRAMANIAN, Under Secy.

*New Delhi, the 28th January 1959*

No. F.1-1/59-Estt. On transfer to the Government of Uttar Pradesh, Shri S. Iftikhar Husain, I.A.S., relinquished charge of the post of Deputy Secretary in the Ministry of Health on the afternoon of the 29th January, 1959.

V. K. B. PILLAI, Secy.

*New Delhi, the 30th January 1959*

No. F.3(I)-2/59-CHS.—The President is pleased to appoint Dr. R. S. Kolhari, Assistant Surgeon, Grade I, Contributory Health Service Scheme, to officiate in the post of Junior Staff Surgeon (Physician), Contributory Health Service Scheme, with effect from the 8th January, 1959 (forenoon).

AMAR NATH VARMA, Under Secy.

*New Delhi, the 31st January 1959*

No. F.28-216/58-ML.—The President has been pleased to make the following appointment on his Personal Staff *vice* Hakim Nasir-ud-din Ahmad Khan deceased:—

## Honorary Unani Physician (Hakim)

Nawab Hakim Maqsood Jung, Hyderguda, Hyderabad (Andhra Pradesh)—26th January, 1959.

KRISHNA BIHARI, Dy. Secy.

## MINISTRY OF RAILWAYS

(Railway Board)

New Delhi, the 27th January 1959

No. E-938-CP/RBI.—Shri P. Kallat, a permanent Grade II Officer of the Railway Board's Secretariat Service was granted leave on average pay on medical certificate for 4 days and commuted leave for 72 days with effect from 18th August, 1958, on expiry of which he resumed charge of his duties with effect from 3rd November, 1958 (2nd being Sunday).

(This cancels Railway Board's Notifications Nos. E-938-CP/RBI, dated 3rd and 22nd November, 1958).

New Delhi, the 28th January 1959

No. E804-CP/RBI.—Shri P. C. Agarwal, an officiating Grade III officer of the Railway Board's Secretariat Service was granted leave on average pay on medical certificate for 13 days with effect from 8th December, 1958, on expiry of which he resumed charge of his duties with effect from 22nd December, 1958 (21st being Sunday).

No. E(GS)86PM1-28.—The President is pleased to promote permanently the undermentioned permanent and officiating Class II Officers to the Superior Revenue Establishment of the Electrical Engineering Department of the Indian Railways in the Junior Scale with effect from the date and on the Railways noted against each:—

1. Shri R. G. Hardikar—Eastern Railway—26th February, 1958.
2. Shri H. K. Swamy—Eastern Railway—26th February, 1958.
3. Shri F. E. Webster—Eastern Railway—26th February, 1958.
4. Shri R. Singh—Eastern Railway—26th February, 1958.
5. Shri B. M. Nileshwar—Western Railway—26th February, 1958.
6. Shri N. D. Joglekar—Western Railway—26th February, 1958.
7. Shri S. N. Ranade—Central Railway—26th February, 1958.
8. Shri G. Narasimhulu—Central Railway—26th February, 1958.
9. Shri Vishnu Prasad—South Eastern Railway—26th February, 1958.
10. Shri Shanti Nath—Northern Railway—26th February, 1958.
11. Shri M. B. Ramchandani—Northern Railway—26th February, 1958.

New Delhi, the 29th January 1959

No. E(GR)58RC18-2.—The President is pleased to appoint the following as probationers in the Indian Railway Accounts Service on the Railway and with effect from the date noted against each:—

1. Shri R. Gouri Shanker—Central Railway—24th October, 1958.
2. Shri B. R. Shetty—Central Railway—23rd October, 1958.
3. Miss K. P. Loomba—Northern Railway—21th October, 1958.
4. Shri S. K. Pal—Western Railway—13th December, 1958.
5. Shri G. Chatterjee—Eastern Railway—12th November, 1958.
6. Shri D. B. Telang—Western Railway—22nd October, 1958.
7. Shri N. Rajagopalan—North-Eastern Railway—12th November, 1958.
8. Shri K. A. Santhanam—Eastern Railway—4th November, 1958.
9. Shri S. Santhanam—South-Eastern Railway—4th November, 1958.
10. Shri V. S. Sastry—Northern Railway—8th November, 1958.
11. Shri S. Natarajan—South-Eastern Railway—31st October, 1958 (A.N.).
12. Shri R. P. Mungla—Southern Railway—29th October, 1958.
13. Shri R. Thiagarajan—Central Railway—31st October, 1958 (A.N.).
14. Shri D. N. Basu—Southern Railway—29th October, 1958.

No. E(AO)57PM6/46.—Shri D. L. Neogy, officiating Deputy Chief Mechanical Engineer (Marine) in the Junior Administrative Grade, North Eastern Railway, is confirmed in that appointment with effect from the 1st April, 1958.

New Delhi, the 30th January 1959

No. E(AO)58RB6/2.—Shri R. K. Choudhry, retired Judge, Allahabad High Court, has been appointed as Chairman, Railway Rates Tribunal, with effect from 16th January, 1959 (F.N.).

No. E.1503-CP/RBI.—Shri J. B. Sharma, an Officiating Grade II Officer of the Railway Board's Secretariat Service is granted leave on average pay for 90 days with effect from 12th January, 1959.

No. E(RB2)-184-CP.—Shri Hira Lal, a permanent Grade I Officer of the Railway Board's Secretariat Stenographers' Service, retired finally from service with effect from the forenoon of 16th June, 1958.

(This cancels Ministry of Railways Notification No. E(RB2)-184-CP, dated 30th December, 1958).

No. E(GRP)57RC11-6/30.—The Railway Board are placed to appoint Shri A. C. Mukherjee as a Temporary Assistant Electrical Engineer on the Northern Railway with effect from 10th January, 1959.

New Delhi, the 31st January 1959

No. F(P)58RC2-18.—On transfer from the Eastern Railway Shri G. S. Tallur, Temporary Assistant Engineer, joined the Railway Electrification on the 1st January, 1959.

No. E(P)58RC2-18.—On transfer from the Western Railway Shri C. K. Sundar Babu, Temporary Assistant Engineer, joined the South Eastern Railway on the 13th January, 1959.

No. E(P)58RC2-18.—On transfer from the Central Railway Shri K. Srinivasan, Temporary Assistant Engineer, joined the North-East Frontier Railway on the 15th January, 1959.

New Delhi, the 1st February 1959

No. E.328-CP/RBI.—Shri Bishan Singh, a Grade II Officer of the Railway Board's Secretariat Service was granted leave on average pay for one day and leave on average pay on medical certificate for 16 days with effect from 16th December, 1958, on expiry of which he resumed charge of his duties with effect from 2nd January, 1959.

No. E58LE2/31/RBI.—Shri M. V. Bhavnani, officiating Deputy Director, Traffic Transportation (Goods), Railway Board, is granted leave on average pay for one month and 17 days with effect from 29th December, 1958 with permission to suffix Sunday the 15th February, 1959.

No. E553-CP/RBI.—Shri G. G. Banerjee, an officiating Grade III officer of the Railway Board's Secretariat Service is granted leave on average pay for 30 days with effect from 10th January, 1959.

New Delhi, the 2nd February 1959

No. E.1907-CP/RBI.—Shri K. L. Puri, an officiating Grade III Officer of the Railway Board's Secretariat Service was granted leave on average pay for 5 days with effect from 27th December, 1958. On the expiry of which he resumed charge of his duties on 2nd January, 1959, 1st January, 1959 being a gazetted holiday.

No. E.58LE2/25/RBI.—With reference to Board's Notification No. E58LE2/25/RBI, dated 20th November, 1958, Shri H. D. Singh was granted extension of leave upto the 4th January, 1959 on the expiry of which he was appointed to officiate as Director, (Stores Suspense), Railway Board, with effect from 5th January, 1959.

R. E. de Sa, Secy.

## MINISTRY OF IRRIGATION &amp; POWER

New Delhi, the 27th January 1959

No. 4/59-F.9(21)/58-Adm.II.—Shri B. K. Chaklader, an officiating Section Officer (Grade II) in this Ministry, is granted earned leave for 90 days with effect from the 5th January, 1959 to the 3rd February, 1959.

On the expiry of leave, Shri Chaklader is likely to be posted to the same post and station.

No. 4/59-5/17/58-Adm.I.—Consequent on his deputation to United States of America, for training in Equipment Operation and Maintenance, Shri C. R. Chopra, relinquished charge of the post of Deputy Director in the Central Water and Power Commission, (Water Wing) with effect from the 12th September, 1958 (Afternoon).

New Delhi, the 2nd February, 1959

No. 16(53)/58-DT-III.—In pursuance of Rule 15 of the Central Civil Services (Classification, Control and Appeal) Rules, 1957, Shri T. V. Subramanyam, temporary Assistant Engineer on the Hirakud Dam Project, who was placed under suspension vide this Ministry's Notification No. 11(4)/56-CW, III, dated the 31st July, 1957, has been removed from service under the Government of India, with effect from the afternoon of the 17th November, 1958.

P. K. SARKAR, Under Secy.

**MINISTRY OF TRANSPORT AND COMMUNICATIONS**

(Department of Communications)

*New Delhi, the 28th January 1959*

No. 1/21/58-SPA.—The President is pleased to appoint Shri N. K. Sen Gupta, Director of Telegraphs (on leave) as officiating General Manager, Bombay Telephone District with effect from the afternoon of the 10th January, 1959 relieving Shri S. R. Bhashyam.

No. 3/2/58-SPA.—The President is pleased to appoint Shri A. V. Seshanna, Deputy Director, Postal Life Insurance, Calcutta as offg. Senior Superintendent of Post Offices, Amritsar Division with effect from the 1st January, 1959 vice Shri M. K. Shyam Bhat.

*New Delhi, the 30th January 1959*

No. 5/4/58-SPA.—On the expiry of his leave, Shri D. V. Antani resumed charge of the office of the Assistant Postmaster-General, Bombay Circle with effect from the 17th Nov., 1958.

*New Delhi, the 31st January 1959*

No. 3/3/58-SPA.—The President is pleased to appoint Shri N. C. Talukdar, officiating Principal, P. & T. Training Centre, Saharanpur substantively in the Senior Time Scale of the Indian Postal Service, Class I with effect from the 17th December, 1958.

2. The President is also pleased to appoint Shri K. Janardhan, officiating Vigilance Officer, Madras Circle substantively on provisional basis in the Senior Time Scale of the India Postal Service, Class I with effect from the 17th December, 1958.

B. G. DESHMUKH, Under Secy.

(Departments of Communications &amp; Civil Aviation)

*New Delhi, the 27th January 1959*

No. 8-M(27)/57-Pt.I.—The President has been pleased to grant earned leave for 83 days to Shri J. C. Bhattacharya, officiating Meteorologist Grade II, India Meteorological Department, with effect from the 28th April 1958, with permission to suffix Sunday the 20th July 1958.

2. This Ministry's notification No. 8-M(27)/57-Pt.I., dated the 23rd July 1958 is hereby cancelled.

*New Delhi, the 29th January 1959*

No. 1-M(15)/57.—The President has been pleased to appoint Shri A. A. Ramasastry to officiate as Meteorologist Grade II in the India Meteorological Department with effect from the 12th January, 1959 and until further orders.

P. N. ANAND, Under Secy.

(Departments of Communications and Civil Aviation)

*New Delhi, the 29th January 1959*

No. 7-E(47)/58.—Shri B. G. Deshmukh, I.A.S., Under Secretary in the Ministry of Transport and Communication (Departments of Communications and Civil Aviation), has been granted extension of earned leave for 2 days from the 18th January, 1959 to the 19th January, 1959.

2. On the expiry of his leave, Shri B. G. Deshmukh, I.A.S., resumed the charge of the post of Under Secretary in the Ministry of Transport and Communications (Departments of Communications and Civil Aviation) with effect from the 20th January, 1959.

*New Delhi, the 30th January 1959*

No. 1-E(Per)/73/58.—Shri Narayan Kashinath Vaishnav, Probationer in Grade III of the Central Secretariat Service (vide Ministry of Home Affairs Notification No. 4/81/57-CS(A), dated the 31st January, 1958), who was posted for further training in the Ministry of Transport and Communications (Departments of Communications and Civil Aviation), has been transferred to the Posts and Telegraphs Directorate with effect from the 15th January, 1959.

MAHMOOD ALI, Under Secy.

(Department of Transport)

(Transport Wing)

*New Delhi, the 24th January 1959*

No. 11-TA-I(68)/57.—Mrs. K. S. Bamji and Miss Anjali Mehta, temporary Regional Tourist Officers (now re-designated as Directors) in the Tourist Organisation of this Ministry have

been confirmed as Assistant Regional Tourist Officers (now re-designated as Assistant Directors) with effect from the 1st March, 1954.

GIAN SINGH, Under Secy.

(Department of Transport)

(Transport Wing)

*New Delhi, the 28th January 1959*

No. E-1(28)/58.—Shri Fateh Chand, permanent Grade II officer of the Central Secretariat Service, continued to be posted as Under Secretary in the Department of Transport, for a further period from 21st December, 1958 to 3rd January, 1959. On reversion from the post of Under Secretary he was posted as Section Officer (Grade II) with effect from the 3rd January, 1959 (Afternoon).

JASWANT SINGH, Under Secy.

**MINISTRY OF INFORMATION & BROADCASTING***New Delhi, the 30th January 1959*

No. 1/47/58-Pub.—Shri D. C. Joseph relinquished charge of the post of Editor (Pamphlets) in the Publications Division on the afternoon of the 6th January, 1959.

No. 1/84/58-Pub.I.—Shrimati Sheila Dhar relinquished charge of the post of Assistant Editor (English Magazines) in the Publications Division on the forenoon of the 9th December, 1958.

No. 1/84/58-Pub.II.—The President is pleased to appoint Shrimati Sheila Dhar as Editor (Indian Information) in the Publications Division in a temporary capacity with effect from the forenoon of the 9th December, 1958 until further orders.

A. M. K. SWAMI, Under Secy.

*New Delhi, the 31st January 1959*

No. F.12/2/59-Admn.—Shri P. K. Sinha, Assistant Superintendent (Probationer), relinquished charge of his post in the Ministry of Information and Broadcasting on the afternoon of 9th January, 1959, on transfer, and assumed charge of the post of Assistant Superintendent (Probationer) in the Directorate of Advertising & Visual Publicity, on the same date.

R. K. GOVIL, Under Secy.

*New Delhi, the 2nd February 1959*

No. 1/83/58-I(A).—The Secretary, Ministry of Information and Broadcasting, hereby appoints Shri B. K. Goswami, Research Assistant, Research and Reference Division, to officiate as Assistant Research Officer, in the same organisation from the forenoon of 23rd January, 1959 till 30th April, 1959.

S. PADMANABHAN, Under Secy.

**MINISTRY OF WORKS, HOUSING AND SUPPLY***New Delhi, the 27th January 1959*

No. 13(8)/58-S&P.I(i).—Shri D. P. Mukherjee, officiating Manager in the Government of India Forms Press, Aligarh, was granted earned leave for 95 days with effect from the 8th July, 1958 to 11th October, 1958.

No. 13(8)/58-S&P.I(ii).—On his return from leave, Shri D. P. Mukherjee, officiating Manager in the Government of India Forms Press, Aligarh, resumed charge of his office on 11th October, 1958 (A.N.).

No. 13(8)/58-S&P.I(iii).—Shri George Mathen, officiating Manager in the Government of India Forms Press, Aligarh, relinquished charge of his office on the 11th October, 1958 (A.N.).

M. N. KALE, Under Secy.

*New Delhi, the 27th January 1959*

No. 28/6/58-EWII.—Shri S. N. Jarrel, a permanent Officer of Grade IV of the Central Secretariat Service and officiating in Grade III of that Service in the Central Office, Central Public Works Department, New Delhi, was granted earned leave for 5 days with effect from 13th December, 1958 (F.N.).

2. On the expiry of his leave Shri Jarrel resumed charge of the post of Section Officer (Grade III of the Central Secretariat Service) in the Central Officer, Central Public Works Department, New Delhi with effect from 18th December, 1958. (F.N.)

*New Delhi, the 31st January 1959*

No. 3(190)/58-EWI.—The President is pleased to confirm Shri A. B. Sen against the post of Superintending Engineer (Electrical) in the Central P.W.D. with effect from the 15th October, 1958.

No. 3(154)/58-EWI.—The President is pleased to confirm the following Assistant Executive Engineers, appointed on probation to C.E.S. Class I as a result of the Combined Engineering Services Examination, December, 1951, with effect from the dates of their appointment as shown against their names:—

1. Shri J. K. Varshneya—20th March, 1956.
2. Shri M. G. Joseph—6th February, 1956.

This Ministry's Notification of even number dated the 30th October, 1958 is cancelled.

No. 4(21)/58-EWI.—Shri B. N. Taneja, officiating Electrical Engineer in the Central P.W.D. reverted as Assistant Engineer (Elect.) in the Department with effect from the 12th November, 1958. (F.N.)

*New Delhi, the 2nd February 1959*

No. 16(37)/58-EWI.—The services of Shri R. B. Gupta, Assistant Executive Engineer, Central Public Works Department, have been placed on deputation on foreign service terms with the All-India Institute of Medical Sciences, New Delhi, with effect from the forenoon of the 27th November, 1958.

I. C. PURI, Under Secy.

*New Delhi, the 28th January 1959*

No. E-9(4)/59-Dis.—On transfer from the Ministry of Works, Housing and Supply, New Delhi, Shri V. B. Madan, Assistant Superintendent (Probationer), assumed charge of the post of Section Officer in the Directorate-General of Supplies and Disposals, New Delhi, with effect from the forenoon of the 12th January, 1959.

*New Delhi, the 30th January 1959*

No. E-28(37)/58-Dis.—Shri Santokh Singh Dua an officiating Grade III Officer of the Central Secretariat Service, working as Section Officer in the Directorate General of Supplies & Disposals, New Delhi, has been granted earned leave for 60 days with effect from the 20th January, 1959.

No. E-9(4)59-Dis.—On transfer from the Ministry of Works, Housing and Supply, New Delhi, Shri Satya Pal Talwar, an officiating Grade III Officer of the Central Secretariat Service assumed charge of the post of Section Officer (Grade III of the Central Secretariat Service) in the Directorate General of Supplies and Disposals, New Delhi, with effect from the forenoon of the 20th January, 1959.

GURPAL SINGH, Under Secy.

*New Delhi, the 31st January 1959*

No. EE-3(25)/58.—Shri B. N. Vaidyanathan, Assistant Estate Manager, Calcutta, assumed additional charge of the post of Superintendent, Orphananj Market, Calcutta, with effect from 2nd November, 1957 (afternoon) until further orders.

B. R. MAZUMDAR, Under Secy.

*New Delhi, the 27th January 1959*

No. ESI-29(50)/58.—Shri Om Prakash, Deputy Director of Supplies in the Directorate General of Supplies and Disposals, New Delhi was granted earned leave for 59 days from the 15th November, 1958 to the 11th January, 1959.

On return from leave, Shri Om Prakash resumed charge as Deputy Director of Supplies in the Directorate General of Supplies and Disposals, New Delhi on the 12th January, 1959.

[This Ministry's Notification No. ESI-29(50)/58, dated the 29th November, 1958 is hereby cancelled.]

*New Delhi, the 30th January 1959*

No. ESI-3(6)/59.—The President is pleased to appoint Shri K. C. Bhattacharya, formerly Assistant Director of Purchase (Grade II) in India Store Department, London as Assistant Director of Purchase, Grade I in the same Office in an officiating capacity with effect from the 24th December, 1956 F.N. and until further orders.

Shri K. C. Bhattacharya, relinquished charge of the post of Assistant Director of Purchase (Grade II), on the afternoon of 23rd December, 1958.

No. ESI-8(4)/59.—Shri G. C. Gupta, Assistant Director (Sales Tax) (Grade I) in the Directorate General of Supplies and Disposals, New Delhi, has been granted leave on average pay for 9 days from the 6th January, 1959 to the 14th January, 1959, preparatory to retirement.

No. ESI-41(24)/58.—On return from leave, Shri S. P. Kaura was posted as Deputy Director of Supplies in the Directorate General of Supplies and Disposals, New Delhi, with effect from the 3rd January, 1959.

No. ESI-41(6)/58.—On recall to India Shri P. L. Madan, Technical Officer (Grade III) in the Store Department of the High Commission of India in London, relinquished charge of the post of Technical Officer (Grade III) in the High Commission of India in the United Kingdom with effect from the 2nd January, 1959.

#### CORRIGENDUM

*New Delhi, the 31st January 1959*

No. ESI-29(46)/58.—For the words '2 months' occurring in this Ministry's Notification No. ESI-29(46)/58, dated the 5th January, 1959 substitute '62 days'.

R. RAJAGOPALAN, Under Secy.

#### MINISTRY OF LABOUR & EMPLOYMENT

*New Delhi, the 28th January 1959*

No. Adm.I(40)/58.—On the expiry of his leave granted *vide* this Ministry's Notification No. Adm.1(40)/58, dated the 23rd September, 1958, Shri P. N. Sharma, a permanent officer of Grade I of the Central Secretariat Service, resumed charge of the duties of Under Secretary in the Ministry of Labour and Employment on the forenoon of the 19th January, 1959.

R. M. DOIPHODE, Under Secy.

*New Delhi, the 7th February 1959*

No. LWI-II-9(31)/58.—On transfer to the Ministry of Defence, Shri Joel Lakra, leave reserve Labour Officer in the Office of the Chief Labour Commissioner, relinquished charge of his post on the 10th January, 1959, afternoon.

#### CORRIGENDUM

*New Delhi, the 31st January 1959*

No. LWI-II-6(42)/57.—In the notification from the Ministry of Labour & Employment No. LWI(II)6(42)/57, dated the 2nd July, 1958, published on page 399 of the Part I Section 2 of the Gazette of India, dated the 12th July 1958, for "27th January 1958" read "25th January 1958".

V. R. ANTANI, Dy. Secy.

#### (Directorate General of Resettlement and Employment)

*New Delhi, the 2nd February 1959*

No. TA-3(1)/59.—On the expiry of earned leave for 41 days granted in this Ministry's Notification No. TA-3(1)/58, dated the 21st December, 1958, Shri B. S. Randhava, Principal, Central Training Institute for Instructors, Aundh (Poona), resumed charge of his duties on the forenoon of the 19th January, 1959.

T. S. RAGHAVAN, Under Secy.

